

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 12.04.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|--|--------------------------------|---|
| 1. | Comp. App. (AT) (Ins) No. 422 of 2021 | Ranasaria Poly Pack Pvt. Ltd. Vs. Uniworld Sugars Pvt. Ltd. & Anr. With | Archi Agarwal Sahil Tagotra | Abhishek Anand Viren Sharma-R1 Mandeep Kalra Paras Mohon Sharma |
| 2. | Comp. App. (AT) (Ins) No. 741 of 2021 | Simbhaoli Sugars Ltd. Vs. Pramod Kumar Sharma, Resolution Professional of Uniworld Sugars Pvt. Ltd. & Ors. | Rachit Batra | G.P. Madaan Abhishek Anand Viren Sharma-R1 Pramod K. Sharma-RP Mandeep Kalra-R3 |
| 3. | Comp. App. (AT) (Ins) No. 78 of 2021 | Damodar Valley Corporation Vs. VSP Udyog Pvt. Ltd. & Ors. | Madhumita Bhattacharjee | Raj Singhanian-R2 Akash Khattar-R3 |

For Admission (Fresh Cases)

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|----|---|--|--------------------|------------|
| 4. | Comp. App. (AT) (Ins) No. 388 of 2022 | Ta Genco Ltd. Vs. Bank of Baroda & Anr. | Mehak Khurana | |
| 5. | Comp. App. (AT) (Ins) No. 403 of 2022 | Ganpati Global Pvt. Ltd. Vs. Catalyst Refinery Services Pvt. Ltd. | Rishabh Khandelwal | |
| 6. | Comp. App. (AT) (Ins) No. 406 of 2022 | Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr. | Siddharth Bhatli | Alok Kumar |
| 7. | Comp. App. (AT) (Ins) No. 407 of 2022 | Kantilal Aghara Suspended Director of Rainbow Paper Ltd. Vs. Nikunj Woods Pvt. Ltd. & Anr. | Aastha Mehta | |

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By order of Hon'ble Chairperson
-sd/-
Registrar